Annexure – 4
Name of the corporate debtor: Innovative Tyres & Tubes Limited; Date of commencement of CIRP: 28.03.2022; List of creditors as on: 11.10.2022
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Sl. Name of		Details of claim		Details of claim admitted					Amount of any	Amount of	Amount of	Remarks, if
No.	creditor	received							contingent	mutual dues,	claim not	claim under	any
		Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	that may be set-	admitted	verification	
		receipt	claimed	of claim	of claim	covered by	related	share in CoC		off			
				admitted		guarantee	party?						